

28-5-2002

18

14.

CP 407/2001

in

OA 1094/2001

Present. Shri B.S. Gupta, learned Counsel through proxy Counsel Shri S.K. Gupta, Counsel for the applicant.
Shri Arun Bhardwaj, learned Counsel through proxy Counsel Shri Pradeep Ohayra, Counsel for the respondents 1-3.
None for the respondents 4 & 5.

This case has been listed for possible final hearing. We have heard learned proxy Counsel for the applicant and learned proxy Counsel for the respondents in OA 1094/2001 as well as in CP 407/2001.

Orders reserved in OA and CP.

(M. P. Singh)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (C)

P.T.O